

Seventeenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

**माननीय अध्यक्ष :** अब पत्र सभा पटल पर रखे जाएंगे ।

**THE MINISTER OF STATE OF THE MINISTRY OF POWER;  
MINISTER OF STATE OF THE MINISTRY OF NEW AND  
RENEWABLE ENERGY AND MINISTER OF STATE IN THE  
MINISTRY OF SKILL DEVELOPMENT AND  
ENTREPRENEURSHIP (SHRI R. K. SINGH):** I beg to lay on the  
Table-

(1) A copy each of the following papers (Hindi and English versions):-

) Memorandum of Understanding between the NHPC Limited and the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 757/17/19]

i) Memorandum of Understanding between the NHDC Limited and the NHPC Limited for the year 2019-2020.

[Placed in Library, See No. LT 758/17/19]

ii) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 759/17/19]

v) Memorandum of Understanding between the THDC India Limited and the Ministry of Power for the year 2019-2020.

[Placed in Library, See No. LT 760/17/19]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the NTPC Limited, New Delhi, and its subsidiaries for the year 2018-2019.
- (ii) Annual Report of the NTPC Limited, New Delhi, and its subsidiaries for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 761/17/19]

- (b) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 2018-2019, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 762/17/19]

**THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN**

**THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI):** I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 14A of the Aircraft Act, 1934:-

The Aircraft (First Amendment) Rules, 2018 published in Notification No. G.S.R.333(E) in Gazette of India dated 4<sup>th</sup> April, 2018, together with an explanatory note.

The Aircraft (Seventh Amendment) Rules, 2018 published in Notification No. G.S.R.1096(E) in Gazette of India dated 9<sup>th</sup> November, 2018, together with an explanatory note.

The Aircraft (Second Amendment) Rules, 2018 published in Notification No. G.S.R.555(E) in Gazette of India dated 13<sup>th</sup> June, 2018, together with an explanatory note.

[Placed in Library, See No. LT 763/17/19]

(2) A copy of the Public Premises (Eviction of Unauthorised Occupants) Amendment Rules, 2019 (Hindi and English versions) published in Notification No. G.S.R.692(E) in Gazette of India dated 26<sup>th</sup> September, 2019 under sub-section (3) of Section 18 of the Public Premises (Eviction of Unauthorised Occupant) Act, 1971.

[Placed in Library, See No. LT 764/17/19]

**THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF**

**CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA):** I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

G.S.R.761(E) published in Gazette of India dated 7<sup>th</sup> October, 2019 approving the Cochin Port Trust (Handling Freight Containers Carrying Dangerous or Hazardous Cargo) Regulations, 2019.

G.S.R.778(E) published in Gazette of India dated 14<sup>th</sup> October, 2019 approving the Cochin Port Trust (Licensing of stevedoring and shore handling) Regulations, 2019.

[Placed in Library, See No. LT 765/17/19]

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2018-2019.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2018-2019, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Cochin Port Trust,

Cochin, for the year 2018-2019.

[Placed in Library, See No. LT 766/17/19]

- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Goa, for the year 2018-2019.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2018-2019, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2018-2019.

[Placed in Library, See No. LT 767/17/19]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2018-2019, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2018-2019.

[Placed in Library, See No. LT 768/17/19]

- (5) (i) A copy of the Annual Administration Report (Hindi

and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2018-2019.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, New Mangalore, for the year 2018-2019.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2018-2019, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the New Mangalore Port Trust, New Mangalore, for the year 2018-2019.

[Placed in Library, See No. LT 769/17/19]

**THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI):** I beg to lay on the Table copy each of the following Notifications (Hindi and English versions) under Section 9 of the Micro Small Medium Enterprises Development Act, 2006:-

1. S.O.5621(E) published in Gazette of India dated 2<sup>nd</sup> November, 2018, regarding instructions in respect of buyers who get supplies of goods and services from Micro and Small Enterprises.

2. S.O.5622(E) published in Gazette of India dated 2<sup>nd</sup> November, 2018, regarding on-boarding of Large Enterprises on TReDS.

[Placed in Library, See No. LT 771/17/19]

**12.03 hrs**

## **MESSAGE FROM RAJYA SABHA**